

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2585 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Arun Mittal Vs. Sun control Systems & Anr.	Parv Garg
2.	I.A. No. 2572 of 2022 in Competition App. (AT) No. ___ of 2022	ToyFort Vs. Competition Commission of India	Shlok Chandra

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar